

12.34 HRS.

PAPERS LAID ON THE TABLE

WEST BENGAL TAXATION LAWS (AMENDMENT) SECOND ORDINANCE

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : I beg to lay on the Table a copy of the West Bengal Taxation Laws (Amendment) Second Ordinance, 1968 (West Bengal Ordinance No. V of 1968) promulgated by the Governor of West Bengal on the 7th January, 1968, under article 213 (2)(a) of the Constitution read with clause (c) (iv) of the Proclamation dated the 20th February, 1968, issued by the President in relation to the State of West Bengal. [Placed in Library. See No. LT-408/68].

MINERAL CONCESSION (AMENDMENT) RULES, 1968.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : I beg to lay on the Table a copy of the Mineral Concession (Amendment) Rules, 1968, published in Notification No. G.S.R. 370 in Gazette of India dated the 2nd March, 1968, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT-409/68].

CERTIFIED ACCOUNTS OF COFFEE BOARD

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : I beg to lay on the Table—

- (1) A copy of the Certified Accounts of the Coffee Board for the year 1966-67 and the Auditor Report thereon. [Placed in Library. See LT-410/68].
- (2) A copy of Notification No. S.O. 741 published in Gazette of India dated the 23rd February, 1968, under section 12A of the Essential commodities Act, 1955. [Placed in Library. See No. LT-411/68].

12.35 HRS.

COMMITTEE ON PUBLIC UNDERTAKINGS MINUTES

श्री डा० ना० तिवारी (गोपालगंज) : मैं भारत के राज्य व्यापार निगम लिमिटेड द्वारा गंधक के आयात के लिए मैसर्स ओबल इंडस्ट्रीज, न्यूयार्क, के साथ किए गए करार के बारे में सरकारी उपक्रमों सम्बन्धी समिति के पांचवें प्रतिवेदन से सम्बन्धित पैठकों के कार्यवाही-सारांश सभा-पटल पर रखता हूँ ।

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS TWENTY-THIRD REPORT

SHRI KHADILKAR (Khed) : I beg to present the Twenty-third Report of the Committee on Private Member's Bills and Resolutions.

ESTIMATES COMMITTEE THIRTY-SEVENTH AND FORTY-FOURTH REPORTS

SHRI P. VENKATASUBBAIAH (Nandyal) : I beg to present the following Reports of the Estimates Committee :—

- (1) Thirty-seventh Report on the Ministry of Food, Agriculture, Community Development and Co-operation (Department of Agriculture)—Central Inland Fisheries Research Institute, Barrackpore.
- (2) Forty-fourth Report on action taken by Government on the recommendations contained in the Ninety-first Report of the Estimates Committee (Third Lok Sabha) on the Ministry of Railways—South Eastern Railways.

12.36 HRS.

STATEMENT RE: ATTAINMENT OF INDEPENDENCE BY MAURITIUS

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : Mr. Speaker Sir, I am sure